

[Print](#)**Defective Case Register from 2025-10-06 to 2025-10-06**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLREV/30286/2025	AMIT KUMAR PATRA	2025-10-06	1. Good ground certificate not furnished
2	D-CMAPL/40486/2025	MANOJ KUMAR PANDA	2025-10-06	i) Reference certificate not furnished. ii) Age of the petitioner mention in cause title does not tally with declaration.
3	D-ABLAPL/30689/2025	SRINIBASH SATAPATHY	2025-10-06	1. Case no. in ref. certificate not tally with FIR details. 2. page no. 9 and 10 not neat.
4	D-CRLA/30355/2025	GAUTAM CHARAN ROUT	2025-10-06	Put up for S.R. after redacting the name of informant from the brief
5	D-ABLAPL/30651/2025	SOUBHAGYA KUMAR DASH	2025-10-06	1. Undertaking for English translation of F.I.R. copy is not filed
6	D-CRLREV/30230/2025	RANJAN KUMAR ROUT	2025-10-06	1. Period of Delay 25 days delays. Limitation petition not filed 2. CRLMC mentioned instead of CRLREV in affidavit in connection with Petition as well as I. A.
7	D-ABLAPL/30653/2025	KEDARNATH SAHOO	2025-10-06	1. V. Nama is not properly stamped
8	D-CMAPL/40179/2025	ADV.	2025-10-06	Put up for SR after filing of c. copy of impugned order.
9	D-BLAPL/30610/2025	JAYAKRISHNA MOHAPATRA	2025-10-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. .Petition not correctly addressed to Honorable Court 1. SL.NO. 4 OF AFFIDAVIT NOT PROPER. 2. AGE OF PETITIONER IN REJ. ORDER NOT TALLY WITH CAUSE TITLE.
10	D-ABLAPL/30762/2025	DEEPAK PRADHAN	2025-10-06	1. Index is not properly paginated. 2. Undertaking for English translation of Annexure not filed
11	D-CMAPL/40439/2025	ANASUYA BEHERA	2025-10-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Year of the wp(c) no. wrongly furnished in para no. 1. ii) Affidavit not in proper format. iii) Copy of power of attorney not filed.
12	D-ABLAPL/30654/2025	ABHISHEK DASH	2025-10-06	1. Undertaking for English translation of F.I.R. is not filed. 2. Annexure-1 is not attested.
13	D-CRLA/30266/2025	KASHINATH PATTANAIK	2025-10-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1-Para Nos. of grounds not alphabetically marked, 2-Provision of law not furnished in I.As.

14	D-CMAPL/41148/2025	BUDHIRAM DAS	2025-10-06	Put up for SR after disposal of I.A. filed for dispensing with c. copy of impugned order
15	D-WP(C)/41112/2025	BINOD KUMAR HATI	2025-10-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.22 not neat
16	D-CMAPL/39849/2025	NIRANJAN SINGH (1)	2025-10-06	put up for SR after filing of c. copy of impugned order dtd.7.12.2019.
17	D-BLAPL/30605/2025	KABIRAJ PRADHAN	2025-10-06	1. page not marked in annex.1 and not properly reflected in index.
18	D-CMAPL/40767/2025	ADV.	2025-10-06	17-REFERENCE CERTIFICATE NOT FURNISHED. Authentication fee due on the Appellate Court Judgement Rs 4.50/- to be paid
19	D-WP(C)/40982/2025	BINOD KUMAR HATI	2025-10-06	page no. 29 not neat.Court fee of Rs2/- not paid in Vnama.
20	D-RSA/36120/2025	DIGAMBAR SETHI	2025-10-06	8-CAUSE TITLE NOT IN ORDER. 1.Appellant-8 a stranger not made Party in the L.A.Court.2.A-1 in the L.A.Court not made Party in this Appeal.
21	D-CMAPL/37359/2025	ADV.	2025-10-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. i) GIA no. left blank in para no.1 of petition as well as I.A. ii) Day of delay left blank in prayer portion of I.A.iii) Versus not mention in cause title.
22	D-ABLAPL/30682/2025	BIBHUTI RANJAN MOHANTY	2025-10-06	Date of FIR not tally with date chart.
23	D-CMAPL/40414/2025	SANTOSH KUMAR NANDA	2025-10-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Synopsis and date chart not filed. ii) Reference certificate not filed. iii) Vernacular certificate not furnished
24	D-ABLAPL/30678/2025	DHANANJAYA MUND	2025-10-06	complete address of op.no.2 not mentioned in the cause title
25	D-BLAPL/30618/2025	ABHAS MOHANTY	2025-10-06	page no.11 partially neat.
26	D-BLAPL/30608/2025	SAMARENDRA BAHADUR	2025-10-06	Name of pending court in rej. order not tally with synopsis and petition para.2
27	D-WP(C)/41178/2025	BINOD KUMAR HATI	2025-10-06	Page Nos. 16 and 17 not neat
28	D-BLAPL/30611/2025	SAMARENDRA BAHADUR	2025-10-06	Spl.G.R.no. 128/2025 in rej. order not tally with petition
29	D-WP(C)/41127/2025	BINOD KUMAR HATI	2025-10-06	Page no. 27 no . completely scanned

30	D-WP(C)/40468/2025	ABHAYA KUMAR SHARMA	2025-10-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
31	D-BLAPL/30616/2025	SUSHANTA HARICHANDAN	2025-10-06	page nos. 9 and 11 partially neat.
32	D-CMP/40420/2025	SUSANTA KUMAR ROUT	2025-10-06	14-NOT PROPERLY INDEXED. Between Pages 21 and 22 one page is there to be numbered
33	D-CMAPL/40461/2025	MOHAMMED FARADISH	2025-10-06	i) Reference certificate not furnished.ii) Put up for SR after disposal of I.A. filed for dispensing with c. copy of impugned order
34	D-CRLA/29743/2025	ACHYUTANANDA PATTANAIK	2025-10-06	Provision of law not correctly furnished in I.A.2637/2025
35	D-CRLA/30127/2025	SURYAKANTA DWIBEDI	2025-10-06	1-Para Nos. not correctly furnished in appeal memo, 2-Page Nos.not correctly marked in Annexure-3. 3-Being aggrieved para not available
36	D-CMP/40605/2025	MANOJ KUMAR PATI	2025-10-06	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
37	D-WP(C)/40979/2025	BINOD KUMAR HATI	2025-10-06	Court fee of Rs.2/- not paid in V.nama.
38	D-ABLAPL/30745/2025	MAHES DAS	2025-10-06	page no.27 partially neat.
39	D-CMAPL/40037/2025	AVIJIT PAL	2025-10-06	Put up for SR after filing of c. copy of impugned order.
40	D-CRLA/30390/2025	BHABANI SANKAR MISHRA	2025-10-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Copy of F.I.R. wrongly mentioned as Annexure-1 at page-4
41	D-CMAPL/40649/2025	DEBADEEPTA SAHOO	2025-10-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
42	D-WP(C)/41175/2025	BINOD KUMAR HATI	2025-10-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. L.A.A. fee not paid.Page no 11 not neat.As per index petition not properly page marked and annexure marked.Annexure 4 not filed as per prayer
43	D-WP(C)/41115/2025	BINOD KUMAR HATI	2025-10-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 22 not neat.L.A.A fee not filed
44	D-CMAPL/40731/2025	ADV.	2025-10-06	Put up for SR after filing of c. copy of impugned order.

45	D-WP(C)/41176/2025	BINOD KUMAR HATI	2025-10-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Page no.22 not neat.Welfare fund fee and L.A.A fee not paid.
46	D-WP(C)/40891/2025	PRANAYA KISHORE HARICHANDAN	2025-10-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
47	D-WP(C)/41108/2025	BINOD KUMAR HATI	2025-10-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 22 not neat.L.A.A fee not paid.Name of advocate not mentioned in Vnama

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 06-10-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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